

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 45

IA 5341/2023 IN C.P. (IB)/66(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **ANCHOR LEASING PRIVATE LIMITED**
V/s EURO CERAMICS LIMITED

Under Section 7 Section 60(5) of IB Code, 2016

ORDER

1. None present except Respondent No. 13. Ld. Counsel for the Respondent No. 13 submits that the reply has been filed.
2. Ld. Counsel for the Applicant prays for setting all other Respondents ex-parte. They are set ex-parte.
3. Ld. Counsel for the Applicant is directed to place on record synopsis of transactions and the defense of Respondents, if any.
4. List this matter on **18.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/